## GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:767 ANSWERED ON:01.03.2013 SWAVALAMBAN SCHEME

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## Will the Minister of FINANCE be pleased to state:

- (a) The breakup of enrollment under the various schemes of the New Pension Scheme (NPS) as on date;
- (b) whether a proposal to further extend the co-contributory Swavalamban Scheme under the NPS is under consideration of the Government:
- (c) if so, the details of working classes proposed to be included therein along with the financial implications thereof;
- (d) whether the aforesaid scheme has been implemented in all districts of the country;
- (e) if not, the reason therefor; and
- (f) the steps taken / being taken by the Government to enlarge the reach of NPS to the fullest?

## **Answer**

The Minister of State in the Ministry of Finance (SHRI NAMO NARAIN MEENA)

a) The details of the subscribers to the New Pension System (NPS), category-wise, are as under:

Number of Subscribers as on 18.02.2013

Centra! Government 11,05,309

State Governments 15,73,073

Corporate 1,31,171

AU Citizen Model 07,961

NPS Lite 15,32,494

Total 44,10,035

- (b) The Swavalamban Scheme is extended upto 2016-17 for the beneficiaries enrolled in 2010-11, 2011-12,2012-13.
- (c) The NPS / Swavalamban Scheme is for all workers of Unorganised Sector who are not covered under any of the following Acts:
- i. The Coal Mines Provident Funds and Miscellaneous Provisions Act, 1948;
- ii. The Employees' Provident Fund and Miscellaneous Provision Act, 1952;
- iii. The Seamen's Provident Fund Act, J 966;
- iv. The Assam Tea Plantation Provident Fund and Pension Fund Scheme Act, 1955; and
- v. the Jammu and Kashmir Employees1 Provident Funds Act, 1961;

An amount of Rs.3164 crorc has been sanctioned by the Union Cabinet towards Governments co-contribution to the subscribers and also for promotional and developmental activities upto Financial Year 2016-17.

- (d) & (e) Pension Fund Regulatory and Development Authority (PFRDA) has appointed 75 Aggregators across the country for enrollment of the subscribers which includes 23 Public Sector Banks, 13 Regional Rural Banks, 2 Private Banks and 37 others. All the states have been covered under the scheme.
- (f) The Union Government has taken following steps to enlarge the reach of NPS/ Swavalamban Scheme to the fullest:
- i. 75 Aggregators have already been appointed by PFRDA to enroll subscribers,
- ii. Incentive of the aggregators has been increased,
- iii. 23 Public Sector Banks (PSBs) and 13 Regional Rural Banks (RRBs) have been appointed as Aggregators,
- iv. 55 Points of Presence (PoPs) which includes PSBs and Non Financial Banking Companies (NBFCs) approved by SEB1 and RBJ have been appointed for enrolling subscribers,
- v. State Governments have been requested to enroll unorganized sector workers e.g. Building and Construction workers, ASHA Workers, Anganwadi Workers, Domestic help,
- vi. Regular media campaign through print media and radio,
- vii. Nodal Officer for Swavalamban Scheme of the rank of General Manager in each Bank has been appointed to monitor the Swavalamban Scheme.
- viii. Use of outdoor publicity method such as nukkad natak, wail painting and puppet show etc. for creating awareness at grass root level is being carried out.

Any worker in the informal sector with an annual savings of Rs. 1000-12000 is eligible under the scheme. Government's co-contribution @Rs.1000 is available tili 2016-17 for ail Accounts opened tiil 2012-13.